

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1859
ANSWERED ON:13.03.2007
LETTERS FROM VIPS/ ALL INDIA ASSOCIATION
Marndi Shri Sudam

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the letters received from the VIPs/All India Association for SCs/STs and Physically Handicapped from March 27, 2006 till date by the Ministry/NDMC on SCs/STs and Physically Handicapped grievances;
- (b) whether the Government has taken any action on each such letter;
- (c) if so, the details therefor;
- (d) if not, the reasons therefor; and
- (e) the time by which action on pending letters is likely to be completed?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) to (e): A statement indicating the details of the letters received in Ministry of Home Affairs and New Delhi Municipal Council since 27th March, 2006 from VIPs, other important functionaries and All India Association for SC/ST & Physically Handicapped on the subject of Scheduled Castes, Schedules Tribes and Physically Handicapped grievances relating to New Delhi Municipal Council is given at Annexure. Appropriate action has been taken on these references as indicated in the Annexure.